

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : 242/13
PETITION NUMBER : TP 9/17
NAME OF THE PETITIONER(S) : HDFC BANK LTD.
NAME OF THE RESPONDENT(S) : NARAYANA ELECTRICAL
SOLUTIONS PVT. LTD.
UNDER SECTION : 433(e), (f)

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	MANJUNATH B.S 9980149017	Counsel for Petitioner for	Manj B.S.

Shri Manjunath for MGC & Co. filed vakalat for petitioner. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 17.03.2017.

MEMBER (J)

MEMBER (T)